

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 166/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Jaihind Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAJESH SHARMA	Advocate	Rajesh Sharma

ORDER

TCSP No. 165/230-232/NCLT/MB/MAH/2017

TCSP No. 166/230-232/NCLT/MB/MAH/2017

TCSP No. 167/230-232/NCLT/MB/MAH/2017

Petition admitted.

At request of the Counsel, list this matter for final hearing with a
direction to RD and OL, Mumbai to file their reports within 30 days.

List this matter for final hearing on 01.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)